

(b) Out of the amount sanctioned as grant, a sum of Rs. 3,10,106 was utilised by the State during 1962-63.

रेलवे पार्सल

१३२८. श्री लखमू भवानी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे अउट एजेंसियों द्वारा रेलवे पार्सल पर 'अन्डर चार्ज' वसूल करने की व्यवस्था है ;

(ख) जगदलपुर रेलवे स्टेशन अउट एजेंसी द्वारा गत एक वर्ष में 'अन्डर चार्ज' म कितनी रकम वसूल की गई है ; और

(ग) अन्डर चार्ज वसूल करने से जनता को जो अनावश्यक बोझ उठाना पड़ता है, उसकी रोकथाम के लिये रेलवे मंत्रालय के द्वारा क्या कोई कदम उठाया गया है ?

रेलवे मंत्रालय में उपमंत्री (श्री सै० वें० रामस्वामी) : (क) जी, हां ।

(ख) लगभग २७,००० रुपये ।

(ग) कोई ऐसा कदम उठाने का सवाल नहीं उठता क्योंकि अग्रप्रभार की रकम (undercharges) वह रकम है, जो बाजिब तौर पर अउट एजेंसी को मिलनी ही चाहिए ।

Assistance to Madras Fisherman

1329. Shri V. V. Thevar: Will the Minister of Food and Agriculture be pleased to state:

(a) the financial assistance given by the Union Government to the Government of Madras for construction of houses for fishermen during 1961-62, 1962-63 and 1963-64;

(b) the financial assistance given to the Madras Government for construction of roads in the areas inhabited by fishermen during the same period; and

(c) the amount actually spent by the Government of Madras under

1059 (A) (LSD)—3.

both these categories during that period?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (c). There is no Central Scheme, under the Third Five Year Plan, of financial assistance to States for the construction of houses for fishermen or of roads in the area inhabited by fishermen. The Government of India are, however, giving assistance, as a special case, under the Village Housing Scheme, for construction of houses for 220 fishermen of Kootapuli Village and 13 fishermen of Perumal Village in the Tirunelveli district of the Madras State. Information regarding the amount actually spent so far by the Madras Government under this scheme is not available at present.

Passenger sheds on stations of Southern Railway

1330. Shri V. V. Thevar: Will the Minister of Railways be pleased to state the criteria under which the expansion or construction of passenger sheds for convenience of passengers at Railway Stations is undertaken on Southern Railway?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): The need for provision of cover over platforms is assessed on the basis of climatic conditions, number of passengers and the nature of traffic dealt with. Normally sufficient area is to be covered to enable half the maximum number of passengers booked or detained, to be accommodated at the rate of 6 sq. ft. for each passenger.

Actual execution of work at individual station is, however, dependent on availability of funds and the priority allotted to the work in consultation with the Divisional and Zonal Users Consultative Committees.

Animal Husbandry, Dairying and Fisheries

1331. Shri V. V. Thevar: Will the Minister of Food and Agriculture be pleased to state: